Central Administrative Tribunal Principal Bench CP No.302/2016

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O.A. 1480/2016

New Delhi this the 10th day of January, 2017

Hon'ble Sh. Shekhar Agarwal, Member (A) Hon'ble Sh. Raj Vir Sharma, Member (J)

 Sh. Pankaj Kumar, JE (Civil), Aged about 39 years, S/o Late Sh. Pitam Singh, R/o H.No. 267 A/5, Chirag Delhi, New Delhi-110017

...Applicant

(By Advocate: Sh. Mr. M.K. Bhardwaj)

Versus

- Sh. Puneet Kumar Goel, Commissioner, South Delhi Municipal Corporation, Civic Centre, New Delhi.
- Sh. G.S. Meena,
 Addl. Commissioner-I (Engg.)
 South Delhi Municipal Corporation
 Civic Centre, New Delhi.
- Sh. S.K. Singh, Deputy Commissioner (South Zone) South Delhi Municipal Corporation Green Park, New Delhi.
- Sh. Prem Shankar Jha,
 Addl Dy. Commissioner Engg.,
 Department (HQ)
 South Delhi Mun

.... Respondents

(By Advocate : Ms. Anupama Bansal)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the petitioner has submitted that the salary of the petitioner has been paid. Hence, nothing survives in this CP.

2. Accordingly, the same is closed.

(Raj Vir Sharma)

(Shekhar Agarwal)

Member (J) Member (A)

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